

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:716
ANSWERED ON:15.07.2014
SECURITY TO VIPS
Chavan Shri Harishchandra Deoram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria adopted by the Government to provide security cover to Very Important Persons (VIPs) in the country;
- (b) the total number of such persons provided security cover and the expenditure incurred thereon during each of the last three years and the current year, State/ UT-wise;
- (c) whether the Government proposes to review, withdraw or downsize the security cover provided to such persons; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (d): Apart from security cover to individuals by virtue of the posts held by them viz. the President, Vice-President, Prime Minister, Union Ministers, Chief Justice/Judges of the Supreme Court and High Courts, Speakers of the Lok Sabha and their counter-parts in the State Government set-up and some senior Government functionaries dealing with sensitive subjects having a bearing on national security, security cover is also provided to an individual on the basis of comprehensive assessment of threat carried out by the security agencies.

Since 'Law and Order' is State subject under the Constitution, the responsibility for providing security to an individual who is ordinarily resident in or happens to be under the jurisdiction of a State Government, lies primarily with the State Governments concerned. State Government have their own mechanism for assessing threat, providing security and reviewing security.

The Central Government too provides security cover on the basis of assessment of threat to some individuals. The security provided is subject to periodic review, based on which security is continued/withdrawn/downgraded/upgraded. Thus the number of protectees in the Central List varies from time to time. However, as on date, there are 270 threat-based protectees in the Central List. Details of protectees of the State Governments are not available with the Ministry of Home Affairs.

As regards expenditure on security, the same is difficult to determine precisely as it would include salary and allowances to security personnel, communication, transport vehicles etc. which are accounted for under respective budget heads of different security agencies, including State Government agencies, involved in providing security cover.